

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO.434 OF 2010

Wednesday, this the 08th day of February 2012

CORAM:

**HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER
HON'BLE Ms. K. NOORJEHAN, ADMINISTRATIVE MEMBER**

P.G Ramachandran M.A, BEd,
Aged 64 years, S/o.P.K Govindan
Gokulam
(PO) Karippadom
(Via.) Thalayolaparambu
Kottayam District – 686 605

Applicant

(By Advocate M/s.Dandapani Associates)

Versus

1. The Union of India represented by Secretary
Ministry of Personnel
Public Grievances and Pensions
(Department of Personnel & Training)
North Block, New Delhi
2. The Deputy Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg, New Delhi

Respondents

(By Advocate Mr.Pradeep Krishna, ACGSC for R1 &
 Mr.Thomas Mathew Nellimoottil for R2

The application having been heard on 08.02.2012, the Tribunal on
the same day delivered the following:



ORDER**HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER**

1. Vide order dated 16.01.2012, at the request of the counsel for the applicant who had stated that there is likelihood of the grievance of the applicant being redressed by the Administration itself, this case was adjourned for today.

2. Today, the proxy counsel for the applicant submits that the respondents have issued order dated 14.07.2011 preceded by an order dated 02.05.2011, granting the selection grade scale to the applicant and arrears of pay and allowances have also been paid (Order dated 21.10.2011 refers in this regard). With this, all that is left is revision of pension and pensionary benefits. It is hoped that respondents shall take expeditious action in regard to revision of PPO and make available the benefit of the same to the applicant. Time calendered for this purpose is 2 months from the date of communication of this order. Accordingly, this Original Application is closed.

(Dated, this the 08th day of February, 2012)

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K. NOORJEHAN
ADMINISTRATIVE MEMBER


DR.K.B.S RAJAN
JUDICIAL MEMBER